

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Ajay @ Aju & Ors.
FIR No. : 279/17
PS. : Kirti Nagar
U/s: 328/342/365/376/506 IPC

THROUGH CISCO WEB EX

25.07.2020

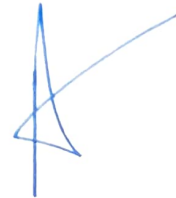
Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.
Sh Satish Chandra, Ld. Counsel for the accused/applicant.
Pawan Saini
Ms. Aarti Pandey Ld. Counsel from DCW.

I.A. No. 18/20

Report of IO filed. Copy is stated to have been received by the counsel for the applicant/accused in electronic form.

Report perused. In the report it is stated that on 26.07.2020 the wife of the applicant has visited the hospital but due to monitory problem she again requested for a date. Medical report also does not show that any Pre-Anasesthetic Clearance (PAC) was taken by the wife of the applicant.

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It is a common knowledge that only once PAC is taken the date of surgery is given.

Counsel for the applicant/accused request that the matter be adjourned and once the wife of applicant takes the clearance she would inform the court about the date of surgery.

Put up for further proceedings on 30.07.2020.

(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 25.07.2020

25/07/2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Shyam Krishan Pal
FIR No.: 102/19
P.S. No. : Mayapuri
U/s : 376/354/354d/341/341/323/34 IPC

THROUGH CISCO WEB EX

25.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.
Sh. Sanjay Thakur, Ld. Counsel for the accused/applicant
Shyam Kishan Pal.
Ms. Aarti Pandey Ld. Counsel from DCW.

Report of IO filed. Copy in the electronic form is stated to have been received by the counsel for the applicant.

IO sought some more time to verify the documents. The status of complainant is also not clear. Let notice be issued to her for the said date, through IO.

Put up on **28.07.2020** as on the said date the bail application of the co-accused is coming up.

(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 25.07.2020

25/07/2020